

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4547
ANSWERED ON:24.04.2000
PERMISSION TO PRIVATE FIRMS FOR IMPORT OF PETROLEUM PRODUCTS
SURESH PASI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a large number of private parties/firms have been permitted to import LPG, kerosene and other petroleum products by using oil companies facilities at different ports ;
- (b) if so, the total number of such private parties/firms engaged for the said purpose during the last three years ; and
- (c) the total number of persons belonging to SCs/STs among them including their percentage as compared to the total such parties/firms ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) : Under Parallel Marketing Scheme (PMS), any party can import and sell LPG and Kerosene in the country with their own distribution network at market driven prices. As per the information available with the Government, 114 parties have actually imported Kerosene and 23 parties have imported LPG under PMS, so far.